

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

89/241-242/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2018**

**NAME OF THE COMPANY: Mr Rahul Gupta V/s. M/s. Cats Eye Collections
Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner:

Mr. R.K. Gupta, Advocate

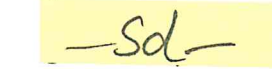
Present for the Respondent:

Ms. Pooja Mehra Saigal, Mr. Akshay Gupta
& Mr. Sunny Kadiyan Advocates for R1-2
Ms. Kusum Yadav, CS for RoC

ORDER

No time left. Renotify this case on 10th October, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)